

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(38) C.P.(IB)-3299(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 26.09.2019

NAME OF THE PARTIES: DVR Sekhar.  
V/s  
Gammon India Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for Respondent is Present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By the consent the matter is adjourned to **20.11.2019**.

Sd/-  
**CHANDRA BHAN SINGH**  
Member (Technical)

26.09.2019  
Jd

Sd/-  
**M.K. SHRAWAT**  
Member (Judicial)